NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 1/2/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/183/ (IB)/2017

NAME OF THE PETITIONER(S)

: MAYUR FLOORINGS LTD

NAME OF THE RESPONDENT(S)

: BINNY LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

J. VINDOIM

Advocate fut Petitionel fill Ms. Mulhumani Jalailanii

ORDER

Court time is over. Matter is adjourned. Put up on 02.08.2017 at 10.30 A.M.

S. J. Faradoum (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)